

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 4
(CAA)-63(PB)/2019

IN THE MATTER OF:

APS Portfolio Services Pvt. Ltd. and Discovery Financial Services Pvt. Ltd.
.... Applicant/petitioner

Order under Section 230-232

Order delivered on 30.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. P. K Mittal, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)